

Name of the Corporate Debtor: Indian Steel Corporation Limited; Date of Commencement of CIRP: 06-10-2021; List of Creditors as on: 09-08-2022; Name of IP: Mr. Ajay Joshi; Process Number: 1; Last 5 digit of registration number: 10166

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	27269510232	5	27098073326	99.15		171436906	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	371	49902384	371	20517237	0.08	26826639	2558509	0	Annexure 6
7	Operational creditors (Government Dues)	5	1255491677	5	3579769	0.01	1201862678		0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	153	232368798	153	209531291	0.77	1000000	21837507	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		534	28807273091	534	27331701623	100.00	1229689317	245882152	0	